

Central Administrative Tribunal
Principal Bench: New Delhi

OA-3138/2001

New Delhi this the 23rd day of November, 2001

1

Hon'ble Shri V.K. Majotra, Member (A)
Hon'ble Shri Kuldip Singh, Member (J)

Pramod Kumar Shukla
S/o Shri G.S. Shukla
R/o J-3/771, Khirki Extension,
Malviya Nagar, New Delhi and
employed as Ad-hoc Hd. TCR
V.V.I.P. Movement in the Northern Railway
Nizamuddin, New Delhi.

-Applicant

(By Advocate: Shri Vibhakar Mishra)

Versus

1. Union of India,
Through the Chairman,
Railway Board, Rail Bhawan,
New Delhi.
2. The General Manager,
Northern Railway,
Railway Headquarters,
Baroda House,
New Delhi-110001.

-Respondents

ORDER (Oral)

By Shri V.K. Majotra, Member (A)

Learned counsel for the applicant seeks and
is allowed to withdraw the OA with liberty to file
afresh. Accordingly, the OA is dismissed as
withdrawn.

Kul
(Kuldip Singh)
Member (J)

V.K. Majotra
(V.K. Majotra)
Member (A)

cc.